

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1577**

**TO BE ANSWERED ON 03-05-2016**

**Disputes in Indian Boxing Federation**

**†1577. SHRI BRIJBHUSHAN SHARAN SINGH:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether there is a dispute between officials of Indian sports federations due to which participation of Indian athletes in the ensuing Olympic Games under the National Flag is uncertain;**

**(b) whether Amateur International Boxing Organization (AIBA) has given Boxing India an ultimatum to hold election by 14<sup>th</sup> May failing which Indian athletes will not be able to participate in the said Games under the National Flag;**

**(c) the reasons for the Government remaining silent on the said sensitive issue; and**

**(d) whether an adhoc Committee of AIBA is making efforts to raise the number of bogus members of such countries where boxing is not even played nor are they members of Boxing Federation, if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS & SPORTS  
(SHRI SARBANANDA SONOWAL)**

**(a) & (b): Madam, the International Boxing Federation i.e. AIBA has derecognized both the Indian Amateur Boxing Federation and the Boxing India due to various reasons and has formed an Ad-hoc**

**Committee to look after the affairs of boxing sport in India. The AIBA has also tasked the Ad-hoc Committee with resolving the dispute in Indian boxing and to hold free and fair elections before 14<sup>th</sup> May, 2016 to establish a duly elected body for the sport of boxing in India. AIBA has also warned the Ad-hoc Committee that in case there is no duly elected body before 14<sup>th</sup> May, 2016, the Indian boxers will not be allowed to participate in Olympics at Rio.**

**(c) Madam, Government has taken pro-active action in the matter. Secretary (Sports) took a meeting on 7-4-2016 with all stakeholders, including the members of Ad-hoc Committee, representatives of Indian Olympic Association (IOA), State Boxing Associations, etc. to facilitate establishment of a duly elected body for the sports of boxing in India to ensure participation of Indian boxers in the ensuing Olympic Games at Rio. Pursuant to the meeting, the State Associations for the sport of boxing have agreed to form a body named Boxing Federation of India and Government has conveyed its no objection to registration of the said body. Government has also agreed to send its observer for the elections of the said body as and when held.**

**(d) No such case has been brought to the notice of the Government.**

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